

Rail Land Development Authority (RLDA), wherever feasible and supplement their financial resources by non-tariff measures.

Railway network in NE region

2156. SHRI AVINASH PANDE: Will the Minister of RAILWAYS be pleased to state:

- (a) the total length of railway network in the North-Eastern region;
- (b) the total length of railway network in the North-Eastern region built after 2001;
- (c) what is its proportion compared to the length of total railway network built in the country since 2001;
- (d) whether Government plans to undertake construction of any new railway line in the North-Eastern region in the near future;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) The total length of railway network in the North Eastern region as on 31.3.2012 is as under:

Sl. No.	Name of the States	Route Kilometres as on 31.3.2012
1.	Arunachal Pradesh	1.26
2.	Assam	2,458.93
3.	Manipur	1.35
4.	Meghalaya	-
5.	Mizoram	1.50
6.	Nagaland	12.85
7.	Sikkim	-
8.	Tripura	151.40
	TOTAL	2,627.29

(b) The total length of railway network added in North Eastern region during the period from 31.3.2001 to 31.3.2012 is 49.51 kms.

(c) Of the total route kilometres of Indian Railways added since 31.3.2001, the route kilometres of North Eastern region account for 3.15%.

(d) Yes, Sir.

(e) Construction of 13 new lines falling fully/partly in North Eastern region and covering a length of 965 kilometres to augment railway network in North Eastern region have been taken. 10 new lines surveys are in progress. Three new lines surveys are proposed in Railway Budget 2013-14.

(f) Does not arise.

Tatkal tickets

2157. SHRI DILIPBHAI PANDYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that touts book Tatkal tickets in the name of fictitious persons and the genuine passengers are deprived of this benefit;

(b) if so, the steps Government proposes to take to ensure that genuine passengers get benefit of this service; and

(c) the action taken by Government against touts and railway employees who are indulging in such activities?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (b) No, Sir. Under Tatkal Scheme, tickets are sold only to genuine passengers on production of self attested photocopy of one of the prescribed proofs of identity. While booking Tatkal tickets through internet, the details of the specific proof of identity have to be indicated. The passenger has to carry the same in original during travel. Further, Tatkal scheme has been rationalized and a number of modifications have been made with a view to avoid misuse of Tatkal scheme, which include no refund on cancellation of confirmed Tatkal tickets, non-issue of duplicate Tatkal ticket under normal circumstances, change of timings of opening of booking of Tatkal tickets, etc.

(c) To check the cornering of seats by touts in connivance with railway staff, preventive checks are conducted in and around reservation offices. Checks are